

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(34) C.P.(IB)-2626-(MB)/2018

CORAM:

SHRI M. K. SHRAWAT
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2019

NAME OF THE PARTIES: M/s. Pride Lifters
V/s
Piletech InfraPvt. Ltd.

SECTION: 7 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent matter is adjourned to **09.10.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

28.08.2019
Aah